

**THE HIGH COURT OF ORISSA, CUTTACK
STORE AND PURCHASE SECTION**

NOTICE

No.- 1592 Date- 23.10.2024

This is for information of all concerned that Pursuant to Court's Quotation Call Notice No. 15557 Dtd. 04.10.2024 for sale of 99 nos. condemned metal furniture and other miscellaneous items of the Court, a total of twelve (12) nos. of quotations have been received within stipulated date and time i.e. 23.10.2024 by 3.00 P.M, which was scheduled to be opened on the very next day i.e. on 24.10.2024 at 4.00 P.M., as per the terms and conditions of the notice.

However, due to cyclonic storm "DANA", the opening of the crucial quotations received is rescheduled as detailed here under:

1. Opening of Bids- **28.10.2024 at 3.00 PM.**
2. Venue- **Chamber of Assistant Registrar (Admn.)**

All the quotationers, who have submitted their quotations and interested to remain present during opening of quotations, are requested to remain present or send their authorised representative(s) if any, on the aforesaid scheduled date, time and venue at the time of opening of quotations. All other terms and conditions of the said Quotation Call Notice remain unaltered.

By order


**Assistant Registrar (Admn.)
High Court of Orissa, Cuttack**

Memo No. 1593 (2) Dtd. 23.10.2024
Copy forwarded to-

1. The Superintendent, Computer Section, for uploading the same in the OHC website.
2. Court's Notice Board for general information.


**Assistant Registrar (Admn.)
High Court of Orissa, Cuttack**